

In the Central Administrative Tribunal  
Calcutta Bench

MA No. 481 of 1998  
(QA 415 of 1991)

Present : Hon'ble Mr. D. Purkayastha, Judicial Member  
Hon'ble Mr. B.P. Singh, Administrative Member

N.F. Railway Employees Union & Ors.

Vs.

N. F. Railway

For the Applicant : Mr. K. Sarkar, Advocate

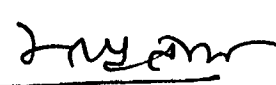
For the Respondents: Ms. U. Sanyal, Advocate


Heard on : 5-11-98

Date of Judgement : 5-11-98

ORDER

Ld. Advocate Mr. Sarkar, appearing on behalf of the applicant, submits that in pursuance of the office order dated 5-11-98 issued by the Assistant Controller of Stores, N.F. Railway, Beliaghata, 11, Convent Road, Calcutta-15 the applicant does not want to proceed with the case. Thereby, MA application is disposed of. Copy of the office order be kept in the records.

  
( B.P. Singh )  
Member(A)

  
( D. Purkayastha )  
Member(J)